

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :25/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION2509-AT11.00AM-11.05A.M.**

**829-ADMISSION-COURTCODE-BOXTRADE-11.05AM**

1	SEBI Appeal	745/2023	Jio Financial Services Ltd Vs. SEBI	anagram partners
Sub Matter :		Misc. Application/0001142/2023		
Sub Matter :		Misc. Application/0001063/2023		
Sub Matter :		Misc. Application/0001064/2023		
	Misc. Application	1064/2023	Jio Financial Services Ltd-Stay Vs. SEBI	anagram partners
(Main Matter Number :SEBI Appeal/0000745/2023)				
	Misc. Application	1142/2023	Jio Financial Services Ltd-Exemption for legible copies Vs. SEBI	anagram partners
( /0000 )				
(Main Matter Number :SEBI Appeal/0000745/2023)				

**92-DISPOSAL-COURTCODE-RECOMMENDATIONS-AT11.08AM**

2	SEBI Appeal	672/2023	HEMANT DUSAD Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0000963/2023		
	SEBI Appeal	673/2023	ANSHUL AGGARWAL AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0000964/2023		
	SEBI Appeal	674/2023	ANGAD M RATHOD Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0000965/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	675/2023	JATIN MANUBHAI SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0000966/2023		
	SEBI Appeal	676/2023	DAIVIK JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0000967/2023		
	SEBI Appeal	677/2023	HELI JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0000968/2023		
	SEBI Appeal	679/2023	JATIN MANUBHAI SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0001005/2023		
	SEBI Appeal	680/2023	DAIVIK JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0001006/2023		
	SEBI Appeal	681/2023	HELI JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0001007/2023		
	SEBI Appeal	682/2023	KARAVAN TRADELINK OPC PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0001008/2023		
	SEBI Appeal	683/2023	ANGAD M RATHOD Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0001009/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>431-PARTHEARD-COURTCODE-CASHFO-AT11.15AM</u></b>				
3	SEBI Appeal	87/2021	Reliance Industries Limited Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. Ashar and Co.
	SEBI Appeal	88/2021	Mukesh D. Ambani Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. ASHAR AND CO.
	SEBI Appeal	89/2021	Navi Mumbai SEZ Pvt. Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.
	SEBI Appeal	90/2021	Mumbai SEZ Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.

**470DISPOSAL-COURTCODE-BIOCONINSIDER-AT11.45AM**

4	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0000937/2021				
Sub Matter(Disposed) : Misc. Application/0000938/2021				

**781-DISPOSAL-COURTCODE-AMRAPALIINSPECTION-11.50AM**

5	SEBI Appeal	186/2022	SANJEEVA KUMAR SINHA Vs. SEBI	Joby Mathew and Associates Advocates
Sub Matter(Disposed) : Misc. Application/0000306/2022				
Sub Matter(Disposed) : Misc. Application/0000307/2022				
Sub Matter : Misc. Application/0000717/2022				
	Misc. Application	717/2022	SEBI-DELAY IN REPLY Vs. SANJEEV KUMAR SINHA	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000186/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	792/2022	VANDANA SINHA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000611/2022)	Adv.Ramesh Singh Gogawat
	Misc. Application	793/2022	VANDANA SINHA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000611/2022)	Adv.Ramesh Singh Gogawat
	Misc. Application	795/2022	AMITA SINHA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000612/2022)	JURIS LINK Advocates
	Misc. Application	796/2022	AMITA SINHA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000612/2022)	JURIS LINK Advocates
	Misc. Application	1057/2022	AMRAPALIAADYATRADING ANDINVESTMENTPVLTDAN DORS-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000613/2022)	Joby Mathew and Associates
	SEBI Appeal	611/2022	VANDANA SINHA Vs. SEBI Sub Matter : Misc. Application/0000792/2022 Sub Matter : Misc. Application/0000793/2022	Adv.Ramesh Singh Gogawat
	SEBI Appeal	612/2022	AMITA SINHA Vs. SEBI Sub Matter : Misc. Application/0000795/2022 Sub Matter : Misc. Application/0000796/2022	JURIS LINK Advocates
	SEBI Appeal	613/2022	AMRAPALI AADYA TRADING AND INVESTMENT PVTLDANDORS Vs. SEBI Sub Matter : Misc. Application/0001057/2022	Joby Mathew and Associates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	777/2022	Mr. Abnish Kumar Sudhanshu Vs. SEBI	Rajesh Ranjan
Sub Matter(Disposed) :		Misc. Application/0001311/2022		
Sub Matter(Disposed) :		Misc. Application/0001312/2022		
Sub Matter :		Misc. Application/0000013/2023		
	SEBI Appeal	999/2022	PAWAN MISHRA Vs. SEBI	Ashok Singh, Advocate
	Misc. Application	13/2023	SEBI-DELAY IN REPLY Vs. Mr. Abnish Kumar Sudhanshu	VIDHI PARTNERS Mr. Sohaib Alam, Advocate
(Main Matter Number :SEBI Appeal/0000777/2022)				
<b><u>930DISPOSAL-COURTCODE- REPRESENTATION-AT11.55AM</u></b>				
6	Misc. Application	1494/2022	Kuber Floritech Ltd. Vs. SEBI	Naeem Law Chambers
(Main Matter Number :SEBI Appeal/0000985/2022)				
	SEBI Appeal	985/2022	Kuber Floritech Ltd. Vs. SEBI	Naeem Law Chambers
Sub Matter :		Misc. Application/0001494/2022		
<b><u>220-DISPOSAL-COURTCODE-INSPECTIONURBAN-AT12NOON</u></b>				
7	SEBI Appeal	93/2023	Urban Infrastructure Trustees Limited and Anr. Vs. SEBI	AZB AND PARTNERS
Sub Matter :		Misc. Application/0000132/2023		
Sub Matter :		Misc. Application/0000156/2023		
Sub Matter :		Misc. Application/0000594/2023		
Sub Matter(Disposed) :		Misc. Application/0000608/2023		
Sub Matter :		Misc. Application/0000609/2023		
	SEBI Appeal	94/2023	Parag Parekh and Ors. Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000595/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
38	SEBI Appeal	95/2023	P.K.BANSAL Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) : Misc. Application/0000596/2023				
	SEBI Appeal	96/2023	Sandeep Kedia Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) : Misc. Application/0000597/2023				
	SEBI Appeal	97/2023	Jesal Sanghvi Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) : Misc. Application/0000598/2023				
	SEBI Appeal	98/2023	Dharmesh Trivedi Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) : Misc. Application/0000599/2023				
	SEBI Appeal	99/2023	P Krishnamurthy Vs. SEBI	AZB AND PARTNERS
Sub Matter : Misc. Application/0000600/2023				
	Misc. Application	132/2023	Urban Inf Trus Ltd and Anr-modification Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000093/2023)				
	Misc. Application	156/2023	Urban Infrast. Trust. Ltd and Anr.-Modification Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000093/2023)				
	Misc. Application	594/2023	Urban Infrastructure Trustees Ltd and Anr.-DELAY Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000093/2023)				
	Misc. Application	600/2023	P Krishnamurthy-DELAY IN REJOINDER Vs. SEBI	AZB AND PARTNERS

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(Main Matter Number :SEBI Appeal/0000099/2023)

Misc. Application	609/2023	SEBI-DELAY IN REPLY ADDITIONAL AFFIDAVIT Vs. UTIL and Anr.	AZB AND PARTNERS
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(Main Matter Number :SEBI Appeal/0000093/2023)

**122ADMISSION-CODE-OBSERVATION-AT12.05PM**

8 SEBI Appeal	384/2023	JATIN CHAWLA Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) :	Misc. Application/0000538/2023		
Sub Matter :	Misc. Application/0000887/2023		

SEBI Appeal	385/2023	BIJAL SHAH Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) :	Misc. Application/0000539/2023		
Sub Matter :	Misc. Application/0000886/2023		

SEBI Appeal	386/2023	GOPAL RITOLIA Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) :	Misc. Application/0000540/2023		
Sub Matter :	Misc. Application/0000889/2023		

Misc. Application	887/2023	SEBI DELAY IN REPLY Vs. Jatin Chawla	K.ASHAR AND CO.
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(Main Matter Number :SEBI Appeal/0000384/2023)

Misc. Application	886/2023	SEBI- DELAY IN FILING THE REPLY Vs. BIJAL SHAH	
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(Main Matter Number :SEBI Appeal/0000385/2023)

Misc. Application	889/2023	SEBI- DELAY IN FILING THE REPLY Vs. GOPAL RITOLIA	
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(Main Matter Number :SEBI Appeal/0000386/2023)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>839-DISPOSAL-COURTCODE-GDRTEXMO-AT12.10PM</u></b>				
59	SEBI Appeal	514/2023	SPARROW DIVERSIFIED OPPORTUNITIES FUND Vs. SEBI	ASIA Rajnai Associates
Sub Matter(Disposed) :		Misc. Application/0000666/2023		
Sub Matter :		Misc. Application/0000998/2023		
	SEBI Appeal	646/2023	European American Investment Bank AG Vs. SEBI	GANESH AND CO- ADV
Sub Matter :		Misc. Application/0000947/2023		
Sub Matter :		Misc. Application/0000737/2023		
Sub Matter :		Misc. Application/0000738/2023		
	Misc. Application	737/2023	European American Investment Bank AG-DELAY Vs. SEBI	GANESH AND CO- ADV
(Main Matter Number :SEBI Appeal/0000646/2023)				
	Misc. Application	738/2023	European American Investment Bank AG -STAY Vs. SEBI	GANESH AND CO- ADV
(Main Matter Number :SEBI Appeal/0000646/2023)				
	Misc. Application	947/2023	European American Investment Bank AG -EXEMPTION Vs. SEBI	GANESH AND CO- ADV
(Main Matter Number :SEBI Appeal/0000646/2023)				



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	998/2023	SEBI DELAY IN REPLY Vs. SPARROW ASIA DIVERSIFIED OPPORTUNITIES FUND	K ASHAR AND CO
(Main Matter Number :SEBI Appeal/0000514/2023)				
	SEBI Appeal	689/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter : Misc. Application/0000750/2023				
Sub Matter(Disposed) : Misc. Application/0000751/2023				
	Misc. Application	750/2023	ARUN PANCHARIYA-Interim Relief Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
(Main Matter Number :SEBI Appeal/0000689/2023)				

**79DISPOSAL -COURTCODE-SOCIALMEDIA-AT12.15P.M**

10	SEBI Appeal	622/2023	HIMANSHU MAHENDRABHAI PATEL AND ORS. Vs. SEBI	PRAKASH SHAH AND ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0000902/2023				
Sub Matter : Misc. Application/0001226/2023				
	Misc. Application	1226/2023	SEBI DELAY IN REPLY Vs. Himanshu Mahendrabhai patel And Ors.	THE LAW POINT ADV
(Main Matter Number :SEBI Appeal/0000622/2023)				

**43-DISPOSAL-CODE-SCHEME-12.20PM**

11	SEBI Appeal	639/2023	KAMDHENU LTD Vs. NSEIL AND ANR	ALPHA CORPORATE LEGAL
Sub Matter : Misc. Application/0000859/2023				
Sub Matter : Misc. Application/0000860/2023				

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	Misc. Application	859/2023	KAMDHENU LTD-EXEMPTION Vs. NSEIL AND ANR	ALPHA LEGAL	CORPORATE
(Main Matter Number :SEBI Appeal/0000639/2023)					
	Misc. Application	860/2023	KAMDHENU LTD-DELAY Vs. NSEIL AND ANR	ALPHA LEGAL	CORPORATE
(Main Matter Number :SEBI Appeal/0000639/2023)					